

**DIVISION BENCH**

**ITEM NO.137**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.48/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RAMESH CHANDRA AGARWAL V/S DEVARSH DEVELOPERS PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Saurav Jain with Ms. Pallavi Tayal Chadda, Advs. : *For the Petitioner*  
Sh. Ankur Goel with Sh. Saket Singh, Advs. : *For the Respondent No.2*  
Sh. Ankit Mishra, CS : *For the Respondent No.3*

**ORDER**

Ld. Counsels representing the parties present through VC.

At joint request, the matter is adjourned for 1<sup>st</sup> November, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**13<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**